

14.35 1/2 hrs.

MATTERS UNDER RULE 377

- (I) **Need to provide a double track on Bangalore Tumkur Railway line**

[English]

SHRI C.P. MUDALA GIRIYAPPA: Sir, Bangalore-Tumkur Railway line is one of the most important lines in Karnataka State. Holy Shrine 'Siddaganga' Mutt is in Tumkur. HMT Factory and many other industries are situated there. Tumkur is also an important centre of Education and culture. There are many educational institutions including an engineering college and three B.Ed. Colleges. Many Government employees as well as businessmen who live in Tumkur depend upon this railway route.

More than ten pairs of Express and Passenger Trains are running daily on this Bangalore-Tumkur Single line and doubling of this vital line is pending for the last several years. In fact, train journey between Bangalore and Tumkur is inconvenient due to heavy rush in compartments and frequent crossing of trains. The railway department is not able to introduce any new train on this line either from Bangalore to Mangalore or from Bangalore to Dharwar.

The length of this line between Bangalore and Tumkur is only 34 kms and the total expenditure does not exceed 30 crores of rupees.

I, therefore, urge upon the Government to take up this work during the current financial year and to complete it at the earliest.

- (II) **Need to set up a full fledged T. V. Centre at Sambalpur and low power Transmitters at Deogarh and Pallahara in Orissa**

SHRI SRIBALLAV PANIGRAHI (Deogarh): Sir, it is a matter of regret that in

spite of the assurance of the concerned authority, the Doordarshan facilities withdrawn from Sambalpur have not yet been restored. In addition to restoring these facilities, immediate steps should be taken to establish a full fledged TV Centre at Sambalpur including studio facility and low power transmitters be set up one at Deogarh and another at Pallahara without delay.

[Translation]

- (III) **Need to set up sugar units at Nawabganj and Meerganj, Bareilly Uttar Pradesh.**

[Translation]

SHRI SANTOSH KUMAR GANGWAR (Bareilly): Mr. Deputy Speaker, Sir, Bareilly is a leading sugarcane producing area. The demand to issue letters of intent for setting up of sugar-mills in Nawabganj is long standing one I have written letters to many Ministers of Central Government in this regard. At present the sugar-mills are only consuming twenty percent of the total sugarcane yield of Bareilly district. Since sugar-cane is the chief crop of Bareilly so the farmers of Bareilly suffer financial loss. Approvals have already been accorded for setting up sugar-mills in private sector and Uttar Pradesh Government has sent their recommendations to the Central Government in this regard.

Keeping in view the needs of the farmers of the region I would like to urge the hon. Industry Minister to accord priority to issuing do letters of intent for setting up on sugar mills there.

- (iv) **Need to feed STD Code No. 062731 in the computer to provide proper STD facility between Delhi and Jhanjharpur in Madhubani district, Bihar**

SHRI DEVENDRA PRASAD YADAV (Jhanjharpur): Mr. Deputy Speaker, Sir, with the installation of Telephone